

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:868
ANSWERED ON:29.11.2005
MIGRATION ON FORGED DOCUMENTS
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a large number of persons are migrating to other countries on forged documents;
- (b) if so, the number of cases reported during the each of the last three years till date in various States; and
- (c) the steps taken/proposed to be taken to plug the loopholes in the system to check such illegal migration?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) & (b): As per available information, the number of cases detected in respect of forgery in travel documents and deportees from abroad in respect of Indians in five major international airports for the last three years are as under:

Year	Forgery in Passport/	No. of Indian deportees
	Visa detected in India	from abroad
2002	1,344	4,808
2003	1,079	5,214
2004	1,072	5,423
2005	852	3,148

(till June)

(c): to plug the loopholes in the system and check illegal migration following steps have been taken:

- (i) issuance of machine readable passports, which is more secure.
- (ii) installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) machines in major international airports.
- (iii) Making available ultra violet lamps and magnifying glasses at Immigration Check Posts (ICPs).
- (iv) special training of Immigration Officers for detecting cases of impersonation.